

as individual cases are considered on merits.

#### **Allocation to Maharashtra for Welfare Schemes**

2156. SHRI BABANRAO DHAKNE: Will the Minister of WELFARE be pleased to state:

(a) whether Union Government make allocation to State Governments for implementation of Welfare Schemes; and

(b) if so, the allocation made to Maharashtra during Seventh Plan and first year of Eighth Plan, year-wise?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) and (b). Information is being collected.

#### **Payment of Enhanced Procurement Price of Wheat**

2157. SHRI P.M. SAYEED: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Punjab Government and Haryana Government have preferred their claims to Union Government for payment of enhanced procurement price of wheat;

(b) if so, the amount claimed by the States separately; and

(c) the time by which the payment would be cleared?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The Punjab and Haryana Government had requested for release of price differential payable to farmers on account of enhancement of procurement price of wheat for 1990-91 Rabi Marketing Season by Rs.

15/- per quintal announced on 20th April, 90.

(b) No specific amounts had been claimed by the state Governments. The differential is payable to farmers.

(c) Orders for payment of differential to the farmers in respect of the quantities of wheat sold by them to the Food Corporation of India and State procuring agencies from 1st April, 1990 till the enforcement of the enhanced support price of Rs. 215/- per quintal, have been issued by Government on 13.7.1990 to all the concerned State Governments and Food Corporation of India.

#### **Admission to Various Medical Colleges**

2158. DR. DAULATRAO SONUJI AHER: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the details of admissions made to various Medical colleges under 15 per cent Central Quota on All India basis through Pre-medical Test during the last three years, Year-wise and state-wise;

(b) the number of students admitted from Maharashtra during the above period; and

(c) whether these admissions are completed by August each year and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) There are 80 recognised medical colleges under 15% central quota and the details of seats available State/U.T. wise are given in the Statement below.

(b) There are 211 MBBS seats in Maharashtra under 15% quota and 211 students are sent for admission.